

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1409**

TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)

ASSISTANCE FROM NDRF

1409. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has recently released additional financial assistance from the National Disaster Relief Fund for flood hit States and if so, the details thereof;

(b) the reasons for excluding the State of Kerala from this additional financial assistance;

(c) whether the Government had received any request from the State of Kerala for releasing emergency relief fund after the second flood hit the State last year;

(d) whether any amount has been released on this request and if so, the details thereof and the reasons therefor; and

(e) the total amount of financial assistance released by the Union Government to the State of Kerala for flood relief activities and the details of the amount utilized by the State so for?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) : The primary responsibility for disaster management rests with the State Government. The concerned State Government undertakes relief measures in the wake of natural disasters including floods from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India's approved items and norms. Additional assistance is

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extended from the National Disaster Response Fund (NDRF) as per established procedure. The details of the amount released as additional financial assistance from NDRF for floods/landslide of 2019 are as under:

(Rs.in crore)

S.No.	State	Amount
1.	Bihar (on account basis)	400.00
2.	Himachal Pradesh	283.97
3.	Karnataka	1652.54
4.	Madhya Pradesh	1712.14
5.	Maharashtra	956.93
	Total	5005.58

(b) to (e): Based on the request of Government of Kerala and assessment made by the Inter Ministerial Central Tem (IMCT), the Central Government had released Rs. 2904.85 crore from NDRF to Government of Kerala as additional relief assistance towards floods of 2018. Further, as informed by the Government of Kerala, an amount of Rs. 2113.98 crore is available in their SDRF as on 01.04.2019. After release of Centre's share of 1st Installment for year 2019-20, Rs. 2194.38 crore is available in their SDRF for providing relief to the people affected due to notified natural calamities including floods during 2019-20.

For floods of 2019, before the receipt of Memorandum from the Government of Kerala, an IMCT had visited the affected areas of the State. After the visit of IMCT, the Government of Kerala submitted their memorandum

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and sought additional financial assistance of Rs. 1624.09 crore from NDRF. Based on the memorandum and in terms of items and norms for SDRF/NDRF, IMCT has submitted its report. The report of IMCT is considered by High Level Committee as per established procedure.

Further, as informed by the State Government of Kerala, an amount of Rs. 2244 crore only (Rs. 1297.75 crore in the financial year 2018-19 and Rs. 946.61 crore in the current financial year till 03.12.2019) has been utilized.
